

[Refer Section 67 of the Customs Act, 1962]

Form of Application for permission to remove goods from one warehouse to another in the same port or to another Warehousing Port to be warehoused there

To

The Customs Commissioner at the Port of.....

Sir,

I/We have the honour to request permission under Section 104/105 of the Sea Customs Act, 1878 (8 of 1878), to remove from the public/private warehouse situated at..... for exportation by Sea to..... per S.S..... to the private/public warehouse situated at..... the undermentioned goods imported per S.S..... from..... and warehoused under Bond No..... dated.....

| Marks and Nos. on packages | Description and No. of packages | Description of goods | Value, weight or quantity |
|----------------------------|---------------------------------|----------------------|---------------------------|
|----------------------------|---------------------------------|----------------------|---------------------------|

Owner of goods